

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29303/2026 BLAPL/10019/2026	KESAB NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /18 /2013 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000054/2013
2	D-BLAPL/29306/2026 BLAPL/10020/2026	JONE TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	JHIRPANI P.S. /30 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000353/2026
3	D-BLAPL/29308/2026 BLAPL/10021/2026	ARUNA RANA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BIRMAHARAJPUR /217 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000089/2025
4	D-BLAPL/29310/2026 BLAPL/10022/2026	KADAMBARI KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOLAGARH P.S. /363 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(P TR/0000140/2026
5	D-BLAPL/29194/2026 BLAPL/10023/2026	DUSHMANTA MAHANANDA VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000087/2026
6	D-BLAPL/28954/2026 BLAPL/10024/2026	ANSUMAN CHOUDHURY @ ANSHUMAN CHOUDHURY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	NIMAKHANDI /361 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000048/2026
7	D-BLAPL/28984/2026 BLAPL/10025/2026	BIKASH CHANDRA GIRI VS STATE OF ODISHA	BINI MISHRA VS	/ /0 A.D.J.,KARANJIA(Mayurbhanj) 2(A)CC/0000001/2025
8	D-BLAPL/29311/2026 BLAPL/10026/2026	AKASH PADHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /719 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000098/2025
9	D-BLAPL/29112/2026 BLAPL/10027/2026	KARTIK DALBEHERA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	TARBHA /127 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000040/2026
10	D-BLAPL/29215/2026 BLAPL/10028/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /476 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000027/2026
11	D-BLAPL/29350/2026 BLAPL/10029/2026	DEEPAK DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	Maitri Vihar PS /219 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000306/2026

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12	D-BLAPL/25493/2026 BLAPL/10030/2026	DAMBURU GANDA@DAMBARUDHAR HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /197 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000005/2025
13	D-BLAPL/27217/2026 BLAPL/10031/2026	MAISAKA MAJHI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	ADVA /191 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000058/2024
14	D-BLAPL/29312/2026 BLAPL/10032/2026	SHARUKH PALO@SHARUKH KHAN PALO@SHARUKH PAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000071/2025
15	D-BLAPL/27682/2026 BLAPL/10033/2026	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHURDA SADAR /20 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000025/2024
16	D-BLAPL/28544/2026 BLAPL/10034/2026	ADI @ ADITYA SAHU VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	ANGUL TOWN /642 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000045/2024
17	D-BLAPL/29500/2026 BLAPL/10035/2026	DEBASIS NAIK @ BABULU VS STATE OF ODISHA	BIKASH KARNA VS	PURUNAKATAK /179 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000124/2026
18	D-BLAPL/28561/2026 BLAPL/10036/2026	ANIL @ PITABAS SETHI VS STATE OF ODISHA	SUSHREE SANGITA BISOI VS	TALABANIA /217 /2026 S.D.J.M.,PURI(Puri) GR/0001067/2026
19	D-BLAPL/28583/2026 BLAPL/10037/2026	KHIROD NAYAK @ PAPAUL @ KHIROD CHANDRA NAYAK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	KAKATAPUR /1 /2026 A.D.J.,NIMAPARA(Puri) ST/0000378/2026
20	D-BLAPL/28881/2026 BLAPL/10038/2026	SAMEER MAHANANDIA VS STATE OF ODISHA	SANJUKTA MUNDA VS	DHANUPALI /508 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000149/2024
21	D-BLAPL/29313/2026 BLAPL/10039/2026	SUDARSHAN RAJHANAS @ SUDARSAN RAJAHANSA VS STATE OF ODISHA	SARAT KUMAR JENA VS	TARBHA /154 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000055/2026
22	D-BLAPL/28723/2026 BLAPL/10040/2026	SK SAMRAJ VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /652 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001304/2026
23	D-BLAPL/28746/2026	SRIDHAR MISHRA	SACHIDANANDA PADHEE	MANAMUNDA /337 /2026

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	BLAPL/10041/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000204/2026
24	D-BLAPL/29320/2026 BLAPL/10042/2026	SANJIB KUMAR SETHI @ MUNA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHANDAGIRI P.S. /546 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000453/2024
25	D-BLAPL/29348/2026 BLAPL/10043/2026	BISHNU PRIYA JENA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA MODEL /512 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000146/2025
26	D-BLAPL/28754/2026 BLAPL/10044/2026	SANKEY AGRAWAL VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	ANGUL TOWN /135 /2026 A.D.J.,ANGUL(Anugul) CT/0000160/2026
27	D-BLAPL/29359/2026 BLAPL/10045/2026	BABULU BARAD@BABUL BARADA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLAGARH P.S. /207 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000057/2026
28	D-BLAPL/28935/2026 BLAPL/10046/2026	SAUDAMINI SUTTAR VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DASPALLA /241 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000456/2026
29	D-BLAPL/29216/2026 BLAPL/10047/2026	SK. BASAR ALLI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /283 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001057/2026
30	D-BLAPL/29217/2026 BLAPL/10048/2026	RABINDRA MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH 2(A)CC/0000131/2026
31	D-BLAPL/29360/2026 BLAPL/10049/2026	SUNIL NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /98 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000134/2026
32	D-BLAPL/28933/2026 BLAPL/10050/2026	NIMU SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	RAIRANGPUR (RURAL) /111 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000036/2025
33	D-BLAPL/29393/2026 BLAPL/10051/2026	SUBASH JHANKAR VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /66 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000093/2026
34	D-BLAPL/29399/2026 BLAPL/10052/2026	BHIMASEN SAHU VS	AMITAV TRIPATHY VS	TARBHA /278 /2026 SPECIAL JUDGE,SONEPUR(Sonepur)

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35	D-BLAPL/29402/2026 BLAPL/10053/2026	STATE OF ODISHA SURU MALLIK VS	AMITAV TRIPATHY VS	Spl/0000093/2026 LACHHIPUR /150 /2025 DISTRICT AND SESSIONS JUDGE,SONE ST/0000043/2026
36	D-BLAPL/29404/2026 BLAPL/10054/2026	STATE OF ODISHA MITHUN NAIK VS	BIKASH KARNA VS	BAUNISUNI /66 /2026 SPECIAL JUDGE,BAUDH(Baudh)
37	D-BLAPL/28780/2026 BLAPL/10055/2026	STATE OF ODISHA SURESH CHANDRA NAYAK VS	DEBIDUTTA MOHAPATRA VS	Spl/0000093/2026 NAYAPALLI P.S. /718 /2026 DISTRICT & SESIONS JUDGE,BHUBANE
38	D-BLAPL/29405/2026 BLAPL/10056/2026	STATE OF ODISHA DHARMENDRA SAHU VS	UMAKANTA BARIK VS	TR/0000618/2026 KEGAON /153 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
39	D-BLAPL/29160/2026 BLAPL/10057/2026	STATE OF ODISHA KUHURU PRADHAN VS	GIRIJA SANKAR NAYAK VS	CT/0000655/2026 PURUNAKOTE /32 /2026 SPECIAL JUDGE,ANGUL(Anugul)
40	D-BLAPL/29377/2026 BLAPL/10058/2026	STATE OF ODISHA GABRELLA@GABRIEL LIMA VS	SOUBHAGYA KUMAR DASH VS	Spl/0000013/2026 PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada)
41	D-BLAPL/29379/2026 BLAPL/10059/2026	STATE OF ODISHA RAJANIKANTA NAYAK@RAJANI KANTA NAYAK VS	SOUBHAGYA KUMAR DASH VS	TR/0000084/2024 PADMAPUR /26 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada)
42	D-BLAPL/29382/2026 BLAPL/10060/2026	STATE OF ODISHA SUBHAM SANJAY SINDE VS	AMULYA RATNA PANDA VS	TR/0000015/2026 PADWA /69 /2023 SPECIAL JUDGE,KORAPUT(Koraput)
43	D-BLAPL/26670/2026 BLAPL/10061/2026	STATE OF ODISHA SUDAM MALLIK VS	LAMBODOR ACHARI VS	TR/0000065/2023 K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam)
44	D-BLAPL/29384/2026 BLAPL/10062/2026	STATE OF ODISHA RAVI KUMAR VS	BHABANI SHANKAR DASPARIDA VS	ST/0000467/2024 DHANUPALI /24 /2026 SPL.JUDGE SAMBALPUR(Sambalpur)
45	D-BLAPL/29252/2026 BLAPL/10063/2026	STATE OF ODISHA ABHIJIT MOHANTY @ NANDU VS	SUSHANTA KUMAR SAMANTARAY VS	TR/0000011/2026 MADHUPATNA /61 /2026 PRESIDING OFFICER, DESIGNATED CO ST/0000172/2026

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46	D-BLAPL/29386/2026 BLAPL/10064/2026	KATHIA @ SANKAR CHOUDHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000280/2026
47	D-BLAPL/29406/2026 BLAPL/10065/2026	MAHINDRA MAURYA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000068/2026
48	D-BLAPL/29411/2026 BLAPL/10066/2026	BIKRAM KUMAR BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	SPL.TASK FORCE /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000036/2025
49	D-BLAPL/29413/2026 BLAPL/10067/2026	NARAYAN SAHOO VS STATE OF ODISHA	JAGADIP SAHOO VS	// SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000084/2026
50	D-BLAPL/29162/2026 BLAPL/10068/2026	TOPHAN NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /238 /2026 A.D.J.,KODALA(Ganjam) ST/0000084/2026
51	D-BLAPL/28273/2026 BLAPL/10069/2026	GOBINDA CHANDRA MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /233 /2026 J.M.F.C.,KONARK(Puri) GR/0000640/2026
52	D-CMAPL/34755/2026 CMAPL/133/2026	RAJALAXMI SINGH VS COMMISSIONER, CONSOLIDATION ORISSA, CUTTACK	MANAS RANJAN SATPATHY VS	// O //
53	D-CMAPL/41498/2026 CMAPL/134/2026	ARUN KUMAR GOUDA VS STATE OF ODISHA	ADV. VS	// O //
54	D-CMP/43878/2026 CMP/1676/2026	RAMACHANDRA SA VS KSHIR SAGAR PATEL	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000342/2024
55	D-CMP/44133/2026 CMP/1677/2026	SWAMI DIBYANANDA SARASWATI VS SWAMI BRAJESHANANDA SARASWATI	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000373/2015
56	D-CMP/45084/2026 CMP/1678/2026	ACHYUTANANDA ROUTRAY VS TUNIPRIYA ROUTRAY	PRONOY MOHANTY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0000715/2023
57	D-CMP/44946/2026	PAKEI MALLICK	NARAYAN PRASAD PARIJA	//

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	CMP/1679/2026	VS NANDAKISHORE MALLICK	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur) Fd/0000032/2023
58	D-CMP/44984/2026 CMP/1680/2026	NAGREDILA BALKRISHNA VS NAGREDILA HEMAVANTI	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000075/2023
59	D-CMP/43705/2026 CMP/1681/2026	SANJEEB ACHARYA VS RABINDRA KUMAR ACHARYA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000087/2017
60	D-CMP/44985/2026 CMP/1682/2026	NAGREDILA BALKRISHNA VS NAGREDILA HEMAVANTI	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000075/2023
61	D-CMP/45293/2026 CMP/1683/2026	NITAI CHARAN NANDA VS CH. ASHUTOSH MISHRA	BIBHUTI BHUSAN MISHRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0001497/2024
62	D-CMP/44343/2026 CMP/1684/2026	RAMAKANTA SWAIN VS RENUBALA SWAIN	TUSAR KUMAR MISHRA VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000015/2024
63	D-CMP/44244/2026 CMP/1685/2026	KAMLESH KUMAR JHUNJHUNWALA VS SAILESH KUMAR JHUNJHUNWALA	SAROJ KUMAR DASH VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) IA/0000046/2026
64	D-CMP/45292/2026 CMP/1686/2026	MALAYA RANJAN RATH VS MANORAMA DAS	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamar) CMA/0000007/2026
65	D-CMP/45743/2026 CMP/1687/2026	GANGOTRI PRADHAN VS CHIEF CUSTOMER OFFICER, MAX LIFE INSURANCE COMPANY LTD.	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamar) CS/0000003/2022
66	D-CONTC/45543/2026 CONTC/6736/2026	TIRTHABASI PUROHIT VS ASWATHY S., IAS	ADV. VS	// 0 //
67	D-CONTC/45551/2026 CONTC/6737/2026	BIBHUTI BHUSAN BARIK VS AAKRITI GOENKA, OMAS, EXECUTIVE OFFICER, JATNI MUNICIPALITY	RAJJEET ROY VS	// 0 //
68	D-CONTC/45564/2026 CONTC/6738/2026	HARIHAR DIKHIT VS	ADV. VS	// 0

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69	D-CONTC/45567/2026 CONTC/6739/2026	ARAVIND AGARWAL, IAS PURNA CHANDRA SETHI VS ARAVIND AGARWAL, IAS	ADV. VS	// // 0 //
70	D-CONTC/45715/2026 CONTC/6740/2026	KAJAL KIRAN SAHOO VS ASWATHY S.,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT., KHURDA	ADV VS	// 0 //
71	D-CONTC/45717/2026 CONTC/6741/2026	BHIMASEN MUDULI VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY, BOARD OF REVENUE, ODISHA	ADV. VS	// 0 //
72	D-CONTC/45780/2026 CONTC/6742/2026	SUNIL KUMAR PRADHAN VS BINOYTOSH MISHRA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	ADV. VS	// 0 //
73	D-CONTC/45806/2026 CONTC/6743/2026	RABINDRA KUMAR PRUSTY VS USHA PADHEE, IAS	KAIBALYA PANDA VS	// 0 //
74	D-CONTC/45575/2026 CONTC/6744/2026	GAJENDRA KUMAR DAS VS ASWATHY S.I.A.S., PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT ,KHURDA	ADV VS	// 0 //
75	D-CONTC/45258/2026 CONTC/6745/2026	PRADEEP KUMAR PRAHARAJ VS JAYANTA KUMAR JAYSINGH,TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
76	D-CRLA/26741/2026 CRLA/911/2026	DEEPAK GUPTA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCE MENT, BHUBANESWAR ZONAL OFFICE	TANMAY MISHRA VS	ED, BHUBANESWAR /1 /2014 0 //
77	D-CRLA/26745/2026 CRLA/912/2026	HARI CHARAN GUPTA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE	TANMAY MISHRA VS	ED, BHUBANESWAR /1 /2014 0 //
78	D-CRLA/26784/2026 CRLA/913/2026	M/S. SNEHAPUSPH MARKETING PVT. LTD., KEONJHAR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE	TANMAY MISHRA VS	ED, BHUBANESWAR /1 /2014 0 //
79	D-CRLA/26783/2026 CRLA/914/2026	M/S. DEEPAK STEEL AND POWER PVT. LTD., KEONJHAR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE	TANMAY MISHRA VS	ED, BHUBANESWAR /1 /2014 0 //

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80	D-CRLA/24889/2026 CRLA/915/2026	DEBASISH RATHA @ TERA @ DEBA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /135 /2021 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000097/2021
81	D-CRLA/29070/2026 CRLA/916/2026	SATYANANDA BALASAMANTA VS STATE OF ODISHA(VIG.)	SASMITA NANDA VS	CUTTACK VIGILANCE /10 /2003 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000010/2003
82	D-CRLA/24806/2026 CRLA/917/2026	NARASINGH BHUMIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /116 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000056/2024
83	D-CRLA/27101/2026 CRLA/918/2026	TILU KUMAR PRADHAN VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /8 /2018 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000010/2018
84	D-CRLA/28313/2026 CRLA/919/2026	HEMANTA DISARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DASMANTAPUR /63 /2026 A.D.J.,KORAPUT(Koraput) TR/0000065/2026
85	D-CRLA/27798/2026 CRLA/920/2026	RAJENDRA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /432 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000026/2026
86	D-CRLA/29707/2026 CRLA/921/2026	TAPAS KUAMR MISHRA VS REPUBLIC OF INDIA	DEBA PRASAD DAS VS	BHUBANESWAR CBI /2 /2017 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000008/2017
87	D-CRLLP/14798/2026 CRLLP/69/2026	STATE OF ODISHA VS DHIREN KUMAR SAUNTA	PARTHA SARATHI NAYAK, A.G.A. VS	DORAGUDA PS /19 /2020 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000010/2020
88	D-CRLLP/20820/2026 CRLLP/70/2026	STATE OF ODISHA VS SANJAY BISWAL	PARTHA SARATHI NAYAK, A.G.A. VS	S.P.(CID-CRL),CUTTACK /4 /2017 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000088/2017
89	D-CRLMC/29187/2026 CRLMC/3567/2026	TEKRAM SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JONK /16 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(I ST/0000043/2024
90	D-CRLMC/28463/2026 CRLMC/3568/2026	OM PRAKASH MISHRA@BHBANI MISHRA@OM PRAKASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /73 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000478/2023
91	D-CRLMC/29195/2026	MUKESH TIWARI	BIJAY KUMAR BEHERA	LAKHANA /67 /2019

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	CRLMC/3569/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000445/2019
92	D-CRLMC/28627/2026 CRLMC/3570/2026	ADITI BEHERA VS STATE OF ODISHA(VIG.)	MITALEE JESTHI VS	BHUBANESWAR VIGILANCE /27 /2020 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000030/2020
93	D-CRLMC/28679/2026 CRLMC/3571/2026	PABITRA MOHAN MISHRA VS STATE OF ODISHA	MAHADEV SAHU VS	TITILAGARH /406 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000515/2024
94	D-CRLMC/28485/2026 CRLMC/3572/2026	PRAVEER DAS @ BUDUN @ PRAVER DAS VS STATE OF ODISHA	AMIT KUMAR SAHU VS	UMERKOTE /212 /2020 A.D.J.,UMERKOTE(Nabarangapur) TR/0000032/2020
95	D-CRLMC/26852/2026 CRLMC/3573/2026	SHANTILATA PADHI@SANTI PADHI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	GOSANINUAGAM /332 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002394/2025
96	D-CRLMC/27834/2026 CRLMC/3574/2026	DAITARY@DAITARI PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	HARICHANDANPUR /46 /2004 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000798/2004
97	D-CRLMC/28885/2026 CRLMC/3575/2026	SUKANTA KUMAR DAS VS STATE OF ODISHA	SOUMI DAS VS	MACHHKUND /106 /2023 JMFC, LAMTAPUT(Koraput) GR/0000074/2023
98	D-CRLMC/27176/2026 CRLMC/3576/2026	KIRAN KUMAR MISHRA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	KEONJHAR TOWN /264 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0001083/2016
99	D-CRLMC/29090/2026 CRLMC/3577/2026	K.KRISHNA RAO VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	S.P.(CID-CRL),CUTTACK /10 /2011 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) ICC/0000006/2024
100	D-CRLMC/27788/2026 CRLMC/3578/2026	UMESH CHANDRA PANIGRAHI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	KHANTAPADA /386 /2018 J.M.F.C.,BALASORE(RURAL)(Baleshwar) ICC/0000055/2025
101	D-CRLMC/29434/2026 CRLMC/3579/2026	SURAJ KUMAR NAYAK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /402 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000944/2026
102	D-CRLMC/29536/2026 CRLMC/3580/2026	MITRA MAJHI@BIKRAM KISAN VS	SAROJ KUMAR DASH VS	RENGALI /27 /2001 J.M.F.C.LAKHANPUR(Jharsuguda)

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103	D-CRLMC/40859/2025 CRLMC/3581/2026	STATE OF ODISHA LAXMIDHAR JENA VS	SWAPNA MOHAPATRA VS	GR/0000329/2001 JEYPORE VIGILANCE /12 /2022 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000010/2022
104	D-CRLMP/28300/2026 CRLMP/1636/2026	STATE OF ODISHA PRAJNA PRAKASH NAYAK VS	SASWATA PATNAIK VS	MANCHESWAR P.S. /343 /2026 ()
105	D-CRLMP/29389/2026 CRLMP/1637/2026	STATE OF ODISHA PRITAM PRITIKANTA DEBATA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
106	D-CRLMP/23374/2026 CRLMP/1638/2026	STATE OF ODISHA SAURABH KUMAR SHARMA VS	ADYASIDHI MISHRA VS	// / /0 JUDGE, FAMILY COURT, SAMBALPUR CMC/0000019/2025
107	D-CRLMP/28666/2026 CRLMP/1639/2026	KOMAL BISHWAKARMA PARBATI PRADHAN@PARBATI PRUDHUN VS	SANTOSH KUMAR MAHANTY VS	BANKI /467 /2023 ()
108	D-CRLMP/29609/2026 CRLMP/1640/2026	STATE OF ODISHA PITABAS MALLIK VS	KARUNAKAR GAYA VS	// BANKI /17 /2026 ()
109	D-CRLMP/28786/2026 CRLMP/1641/2026	STATE OF ODISHA MANJULATA BEHERA VS	GOPINATH MISHRA VS	// Traffic Police Station Puri /121 /2025 ()
110	D-CRLMP/29390/2026 CRLMP/1642/2026	STATE OF ODISHA MITA SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
111	D-CRLMP/26819/2026 CRLMP/1643/2026	STATE OF ODISHA ANITA BEHERA VS	DEEPALI MAHAPATRA VS	// / /0 ()
112	D-CRLREV/27823/2026 CRLREV/745/2026	STATE OF ODISHA SEIKH@SK TAJUDDIN@RAJAN VS	BHARAT JALLI VS	// DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000057/2026
113	D-CRLREV/28750/2026 CRLREV/746/2026	STATE OF ODISHA PUSPANJALI MAHARANA VS SIBA SANKAR CHOUDHURY	DUSHMANTA SAHOO VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000016/2025

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114	D-CRLREV/28925/2026 CRLREV/747/2026	MONALISA PRADHAN VS STATE OF ODISHA	DAITARI PRADHAN VS	RAIKIA /69 /2021 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000023/2024
115	D-CRLREV/27332/2026 CRLREV/748/2026	KARTIK SWAIN VS RABI JENA	SIDHESWAR RATH VS	/ /0 A.D.J.,NIMAPARA(Puri) CRA/0000004/2020
116	D-CRLREV/28182/2026 CRLREV/749/2026	SUBHAM NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /243 /2026 PRINCIPAL MAGISTRATE CUM JUVENILE GR/0000019/2026
117	D-CRLREV/29611/2026 CRLREV/750/2026	AMIT KUMAR BISOI VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	LINGARAJ P.S. /65 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000176/2025
118	D-CRLREV/27482/2026 CRLREV/751/2026	DEBARAJ NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /36 /201 A.D.J.,KODALA(Ganjam) CRA/0000007/2024
119	D-EXP/45587/2026 EXP/144/2026	PRADIPTA KUMAR SWAIN VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE , CUTTACK	MANAS PATI VS	// ()
120	D-FAO/44812/2026 FAO/990/2026	DR. PADMALOCHAN ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000254/2015
121	D-FAO/45319/2026 FAO/991/2026	MANJULATA HANSDAH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000194/2014
122	D-FAO/45581/2026 FAO/992/2026	ANUPAMA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000609/2014
123	D-FAO/45647/2026 FAO/993/2026	LEENA NADIZA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000538/2017
124	D-FAO/45677/2026 FAO/994/2026	BANDITA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000633/2014
125	D-FAO/45679/2026	ASHOK KUMAR PUJARI	SUBHADUTTA ROUTRAY	//

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	FAO/995/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000161/2013
126	D-MACA/44121/2026 MACA/952/2026	PUSPANJALI NAYAK VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 1ST M.A.C.T, GAJAPATI(Gajapati) Mac/0000016/2010
127	D-MACA/45219/2026 MACA/953/2026	TAPAN KUMAR NAYAK VS KUSHNA CHANDRA DAS	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000240/2022
128	D-MACA/44216/2026 MACA/954/2026	SACHIDANANDA BASTIA VS MAHAMMAD MOTALIK	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000126/2018
129	D-MACA/42211/2026 MACA/955/2026	BABITA NAYAK VS MAHESWAR ROUT	PRATAP KUMAR BEHERA VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000132/2024
130	D-MACA/45178/2026 MACA/956/2026	JALADHAR DEHURI VS HARIHAR PATRO	DEBASISH PATNAIK VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000051/2024
131	D-MACA/44219/2026 MACA/957/2026	SUPRAVA MOHAPATRA VS CHIRANJBI SAHOO	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000234/2017
132	D-RPFAM/42717/2026 RPFAM/264/2026	RAJESH KUMAR LENKA VS ROJALIN SAMAL	PRASANNA KUMAR RATH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000020/2025
133	D-RPFAM/45615/2026 RPFAM/265/2026	LITESH GANDECHA VS SHALINI PANDIT	PRASANTA KUMAR ROUTRAY VS	// JUDGE, FAMILY COURT, SAMBALPUR(CRMC/0000029/2025
134	D-RVWPET/45639/2026 RVWPET/221/2026	NIRAKAR CHINDA @ BHUNJIA VS THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
135	D-RVWPET/45057/2026 RVWPET/222/2026	MADHUPRIYA PANDA VS NARENDRA MAJHI	SATYA RANJAN PATI VS	// 0 //
136	D-WA/42422/2026 WA/1333/2026	NAGENDRA NATH MISHRA VS	MANOJA KUMAR KHUNTIA VS	// 0

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137	D-WA/45277/2026 WA/1334/2026	D.G. AND I.G. OF POLICE, ODISHA,CUTTACK M/S. PREMIER CABLES AND CONDUCTORS PRIVATE LIMITED,KHORDHA VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED, GANJAM	SIDHARTH SHANKAR PADHY VS	// // 0 //
138	D-WA/45276/2026 WA/1335/2026	TIRUPATI CONDUCTORS PRIVATE LIMITED.,CUTTACK ROAD,BHUBANESWAR VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED,BERHAMPUR,GANJAM	SIDHARTH SHANKAR PADHY VS	// 0 //
139	D-WA/45628/2026 WA/1336/2026	SECRETARY,ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION,BHUBANESWAR VS SUJIT RAJ DEEP	WASWAT DAS VS	// 0 //
140	D-WA/39867/2026 WA/1337/2026	CHAIRMAN , ODISHA GRAMEEN BANK , BHUBANESWAR VS SUMANTA KUMAR NAYAK	SANTOSH KUMAR NANDA VS	// 0 //
141	D-WA/45680/2026 WA/1338/2026	SANJAY DUTTA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
142	D-WP(C)/44270/2026 WP(C)/31632/2026	ZAKIR HUSSAIN ALI KHAN VS ADDITIONAL COMMISSIONER (APPEALS), BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //
143	D-WP(C)/45339/2026 WP(C)/31633/2026	LINGARAJ BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
144	D-WP(C)/45341/2026 WP(C)/31634/2026	DEBENDRA MAHAKUL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
145	D-WP(C)/45387/2026 WP(C)/31635/2026	BHARATA CHANDRA SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
146	D-WP(C)/43525/2026 WP(C)/31636/2026	PRATAP KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
147	D-WP(C)/45632/2026 WP(C)/31637/2026	CHANDIGHAR PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY LTD.,BALASORE VS STATE OF ODISHA	RAJATI KESHARI KHUNTIA VS	// 0 //

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148	D-WP(C)/43501/2026 WP(C)/31638/2026	MILLON KUMAR GOCHHAYAT VS STATE OF ODISHA	STHITI DAS VS	// 0 //
149	D-WP(C)/45450/2026 WP(C)/31639/2026	PRABHASINI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
150	D-WP(C)/42547/2026 WP(C)/31640/2026	BANABASH NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
151	D-WP(C)/42013/2026 WP(C)/31641/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
152	D-WP(C)/43372/2026 WP(C)/31642/2026	PRACHI PARICHITA VS STATE OF ODISHA	BIBUDHENDRA DASH VS	// 0 //
153	D-WP(C)/45305/2026 WP(C)/31643/2026	JAGABANDHU PUJAPANDA VS STATE OF ODISHA	CHOUDHURY SATYAJIT MISHRA VS	// 0 //
154	D-WP(C)/43379/2026 WP(C)/31644/2026	RAMACHANDRA SAMAL VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
155	D-WP(C)/40974/2026 WP(C)/31645/2026	KNIIT NET INDUSTRIES PRIVATE LIMITED, KHURDA VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR II CIRCLE	SITANSHU KUMAR DEY VS	// 0 //
156	D-WP(C)/44186/2026 WP(C)/31646/2026	RABI SENDRIA VS UNION OF INDIA	LAXMINARAYAN PATEL VS	// 0 //
157	D-WP(C)/39182/2026 WP(C)/31647/2026	DEBENDRA PATRA VS THE COMMISSIONER, ODISHA ELECTRICITY REGULATORY COMMISSION (OERC), BHUBANESWAR	SATYAJEET MUKHERJEE VS	// 0 //
158	D-WP(C)/44461/2026 WP(C)/31648/2026	BENUDHAR SAHU VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
159	D-WP(C)/44774/2026	SUBHASINI SAHU	TRILOCHAN BARIK	//

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	WP(C)/31649/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/44188/2026	PRASANT JENA	ACHYUTANANDA PATTANAIAK	//
	WP(C)/31650/2026	VS STATE OF ODISHA	VS	0 //
161	D-WP(C)/43779/2026	SUBASH CHANDRA MOHARANA	GYANA RANJAN MAHAPATRA	//
	WP(C)/31651/2026	VS STATE OF ODISHA	VS	0 //
162	D-WP(C)/45133/2026	MANORAMA PANIGRAHI	SRIKANTA KUMAR NATH	//
	WP(C)/31652/2026	VS STATE OF ODISHA	VS	0 //
163	D-WP(C)/44682/2026	D.SANTOSH KUMAR PATRA	SOUMYA MISHRA	//
	WP(C)/31653/2026	VS STATE OF ODISHA	VS	0 //
164	D-WP(C)/42944/2026	DEBARPITA MANJIT	KARUNAKAR RATH	//
	WP(C)/31654/2026	VS STATE OF ODISHA	VS	0 //
165	D-WP(C)/39600/2026	BISHWOMAITRI MISHRA	PRASANTA KUMAR JENA	//
	WP(C)/31655/2026	VS STATE OF ODISHA	VS	0 //
166	D-WP(C)/44189/2026	BRAJA SUNDAR PANI	ACHYUTANANDA PATTANAIAK	//
	WP(C)/31656/2026	VS STATE OF ODISHA	VS	0 //
167	D-WP(C)/45808/2026	RABINDRA MAHANANDIA	LAXMIKANTA MOHANTY	//
	WP(C)/31657/2026	VS STATE OF ODISHA	VS	0 //
168	D-WP(C)/42169/2026	RASHMI REKHA LENKA	JAYASHREE BISWAL	//
	WP(C)/31658/2026	VS STATE OF ODISHA	VS	0 //
169	D-WP(C)/44752/2026	RINA GOUDA	HEMANTA KUMAR ROUT	//
	WP(C)/31659/2026	VS STATE OF ODISHA	VS	0 //
170	D-WP(C)/45505/2026	JUTSHINA HOTA	PRAFULLA KUMAR RATH	//
	WP(C)/31660/2026	VS	VS	0

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171	D-WP(C)/45809/2026 WP(C)/31661/2026	NABA KISHORE MISHRA RANJITA SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
172	D-WP(C)/44644/2026 WP(C)/31662/2026	KULAMANI SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
173	D-WP(C)/44190/2026 WP(C)/31663/2026	BRAJA SUNDAR PANI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
174	D-WP(C)/44645/2026 WP(C)/31664/2026	JYOTSHNA RANI DEVI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
175	D-WP(C)/44437/2026 WP(C)/31665/2026	SRIDHAR BEHURA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
176	D-WP(C)/45403/2026 WP(C)/31666/2026	M/S OMSHREE INFRATECH PRIVATE LIMITED, BHUBANESWAR VS DEPUTY DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	SOMANATH MISHRA VS	// 0 //
177	D-WP(C)/41443/2026 WP(C)/31667/2026	TULSI MAJHI VS COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER	ASIT KUMAR PATTNAIK VS	// 0 //
178	D-WP(C)/45896/2026 WP(C)/31668/2026	MUNRANI MOHANTY VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
179	D-WP(C)/45420/2026 WP(C)/31669/2026	HARIHARA PATRA VS ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES, KEONJHAR CIRCLE, KEONJHAR	AUROBINDA SAHOO VS	// 0 //
180	D-WP(C)/43365/2026 WP(C)/31670/2026	BASANTA KUMAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// 0 //
181	D-WP(C)/43324/2026 WP(C)/31671/2026	SARAT MOHARANA @ SARAT CHANDRA MOHARANA VS ADDITIONAL COMMISIONER, ADDITIONAL REVISION COURT NO.2, BHUBANESWAR	SUVASHISH PATTANAIK VS	// 0 //

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182	D-WP(C)/45185/2026 WP(C)/31672/2026	PRASANNA KUMAR RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/44375/2026 WP(C)/31673/2026	USHARANI SETHY VS STATE OF ODISHA	PRADOSH KUMAR SWAIN VS	// 0 //
184	D-WP(C)/45187/2026 WP(C)/31674/2026	MANDAKINI DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/45193/2026 WP(C)/31675/2026	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/43187/2026 WP(C)/31676/2026	BANAMALI PANDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
187	D-WP(C)/43789/2026 WP(C)/31677/2026	DEOKARAN JHUNJHUNWALA MEMORIAL PUBLIC CHARITABLE TRUST, BHUBANESHWAR VS STATE OF ODISHA	SUNIL KUMAR MISHRA VS	// 0 //
188	D-WP(C)/45675/2026 WP(C)/31678/2026	KRISHNA KUMAR RAY VS AUTHORIZED OFFICER, CANARA BANK, R AND L SECTION, REGIONAL OFFICE, TRILOK TOWER, SAMBALPUR	NALINI KANTA DASH VS	// 0 //
189	D-WP(C)/45733/2026 WP(C)/31679/2026	PALASH KUMAR PATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
190	D-WP(C)/41693/2026 WP(C)/31680/2026	VENKAT RAMAN NAIDU VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
191	D-WP(C)/45764/2026 WP(C)/31681/2026	SHRINIVAS PATHI SHARMA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
192	D-WP(C)/45626/2026 WP(C)/31682/2026	KALYANI CHAKRABARTY VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, KHORDHA	SASWATI MOHAPATRA VS	// 0 //
193	D-WP(C)/45654/2026	NASIRUDDIN RAHEMAN KHAN	KANANBALA ROY CHOUDHURY	//

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	WP(C)/31683/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/43781/2026	SURDAS BAG	PRATYUSHA NAIDU	//
	WP(C)/31684/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/45898/2026	RANJITA SAHU	KUNAL KUMAR SWAIN	//
	WP(C)/31685/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/42728/2026	HARI PAIK	SOUMI DAS	//
	WP(C)/31686/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/45556/2026	KRUSHNA CHANDRA MOHANTY	TRILOCHAN BARIK	//
	WP(C)/31687/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/45905/2026	RUDRA PRASAD MUDULI	TATHAGATA SAHOO	//
	WP(C)/31688/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/45605/2026	PUSPANJALI PATRA	KRISHNA CHANDRA SAHU	//
	WP(C)/31689/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/44871/2026	PRASANNA KUMAR PANDA	ABHAYA KUMAR SHARMA	//
	WP(C)/31690/2026	VS PRESIDENT, REPRESENTING M.C OF THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI	VS	0 //
201	D-WP(C)/44845/2026	BIJOY KUMAR PATTANAIK	SANJAY KUMAR SAMANTARAY	//
	WP(C)/31691/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/45910/2026	PRIYANKA PRIYADARSHINI	SIDHANT DWIBEDI	//
	WP(C)/31692/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/45476/2026	DEEPAK KUMAR BARAL	SAHASRANSU SOURAV	//
	WP(C)/31693/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/44846/2026	BANAMALI NAYAK	ANUP UDAYA SENAPATI	//
	WP(C)/31694/2026	VS	VS	0

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205	D-WP(C)/44019/2026 WP(C)/31695/2026	STATE OF ODISHA SUKADEV DANDASENA VS	DURGESH NARAYAN RATH VS	// // 0
206	D-WP(C)/45950/2026 WP(C)/31696/2026	STATE OF ODISHA SNIGDHA RANI PRADHAN VS	ABHAY KHANDELWAL VS	// // 0
207	D-WP(C)/45946/2026 WP(C)/31697/2026	NOTIFIED AREA COUNCIL, REDHAKHOL, SAMBALPUR ROJALIN SATPATHY VS	SUBHADUTTA ROUTRAY VS	// // 0
208	D-WP(C)/40977/2026 WP(C)/31698/2026	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	PRAMOD KUMAR MISHRA VS	// // 0
209	D-WP(C)/44683/2026 WP(C)/31699/2026	STATE OF ODISHA PEMA DEI @ PREMA DEI VS	ROHIT RANJAN RAY VS	// // 0
210	D-WP(C)/42735/2026 WP(C)/31700/2026	UNION OF INDIA SUNDHI PAIK VS	SOUMI DAS VS	// // 0
211	D-WP(C)/42731/2026 WP(C)/31701/2026	STATE OF ODISHA DANDASI PAIK VS	SOUMI DAS VS	// // 0
212	D-WP(C)/44686/2026 WP(C)/31702/2026	STATE OF ODISHA PUSPITA JENA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
213	D-WP(C)/44407/2026 WP(C)/31703/2026	STATE OF ODISHA DEEPAK KUMAR RAY VS	RAJ BIMAL DAS VS	// // 0
214	D-WP(C)/45900/2026 WP(C)/31704/2026	STATE OF ODISHA MANAS PATRA VS	DAITARI BEHERA VS	// // 0
215	D-WP(C)/44448/2026 WP(C)/31705/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, JAGATSINGHPUR UNION OF INDIA VS	DIPTI RANJAN BHOKTA VS	// // 0
		PRATAP CHANDRA PRAHARAJ		//

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216	D-WP(C)/45561/2026 WP(C)/31706/2026	SANJAY KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/44659/2026 WP(C)/31707/2026	MANORANJAN SAHU VS SANTOSINI SAHU	MAHADEV SAHU VS	// 0 //
218	D-WP(C)/45924/2026 WP(C)/31708/2026	DHUNA CHARAN BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
219	D-WP(C)/45902/2026 WP(C)/31709/2026	RAJESH KUMAR TARINI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/45903/2026 WP(C)/31710/2026	M/S.SRADHA PHARMACIUTICALS, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	DAITARI BEHERA VS	// 0 //
221	D-WP(C)/45930/2026 WP(C)/31711/2026	BAIJAYANTA KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
222	D-WP(C)/45669/2026 WP(C)/31712/2026	RAJAT KUMAR PADHAN VS STATE OF ODISHA	PRATIM TEJASMAN VS	// 0 //
223	D-WP(C)/45899/2026 WP(C)/31713/2026	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/45495/2026 WP(C)/31714/2026	MAHESH KUMAR MALLICK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
225	D-WP(C)/45911/2026 WP(C)/31715/2026	DURYODHAN BISI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
226	D-WP(C)/45571/2026 WP(C)/31716/2026	JIBAN KUMAR PADHI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
227	D-WP(C)/45558/2026	RASHMI BALA SWAIN	ATUL TRIPATHY	//

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	WP(C)/31717/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44843/2026	PADMANAV KUNDU	SANDEEP RATH	//
	WP(C)/31718/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/45660/2026	TILOTTAMA ACHARYA	SAKTIDHARA MISHRA	//
	WP(C)/31719/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/45824/2026	PRASANNA KUMAR BISWAL	SIDHARTH SHANKAR PADHY	//
	WP(C)/31720/2026	VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
231	D-WP(C)/45574/2026	GOURANGA CHARAN GHADEI	SUDHIR KUMAR MALLICK	//
	WP(C)/31721/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/45566/2026	SADHURAM BHOI	SUJIT KUMAR PATNAIK	//
	WP(C)/31722/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/45532/2026	LOKANATH GOUD	JYOTI RANJAN KHUNTIA	//
	WP(C)/31723/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/42587/2026	G.LAXMI NARAYAN PATTANAIK	DEBARANJAN RAY	//
	WP(C)/31724/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/45538/2026	GODABARI PATTANAIK	JYOTI RANJAN KHUNTIA	//
	WP(C)/31725/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/45640/2026	TP WESTERN ODISHA DISTRIBUTION LTD.(ERSTWHILE WESCO UTILITY, SAMBALPUR)	PRASANTA KUMAR TRIPATHY	//
	WP(C)/31726/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/44873/2026	HEMSAGAR CHOUDHURY	SRINIBASH SATAPATHY	//
	WP(C)/31727/2026	VS UNION OF INDIA	VS	0 //
238	D-WP(C)/45645/2026	AMIT KUMAR DEHURY	BISWABIHARI MOHANTY	//
	WP(C)/31728/2026	VS	VS	0

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239	D-WP(C)/45667/2026 WP(C)/31729/2026	UNION OF INDIA BIJAYA KUMAR PARAMGURU VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// // 0 //
240	D-WP(C)/45662/2026 WP(C)/31730/2026	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
241	D-WP(C)/45686/2026 WP(C)/31731/2026	DR.PRAMOD KUMAR BALABANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
242	D-WP(C)/44957/2026 WP(C)/31732/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	PRATAP NAIK VS	// 0 //
243	D-WP(C)/45832/2026 WP(C)/31733/2026	SNIGDHA PRADHAN VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
244	D-WP(C)/45658/2026 WP(C)/31734/2026	SUBHRANSU SEKHAR JENA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
245	D-WP(C)/45897/2026 WP(C)/31735/2026	JAYANTI PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
246	D-WP(C)/45834/2026 WP(C)/31736/2026	HEMANTA KUMAR KANDI @ HEMANTA KANDI VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
247	D-WP(C)/45663/2026 WP(C)/31737/2026	SANYASI PRADHAN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
248	D-WP(C)/44838/2026 WP(C)/31738/2026	JAY BHAGWAN AGARWAL VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR	PRASANNA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/45454/2026 WP(C)/31739/2026	M/S.TRIBENI ENGINEERS, KENDUJHARA VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDERGARH	SUBHASIS PANDA VS	// 0 //

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250	D-WP(C)/45767/2026 WP(C)/31740/2026	MANAGING COMMITTEE OF HATIRAM UCHA BIDYAPITHA, RENGSA PALI, KALAHASUDI VS STATE OF ODISHA	SUDIT KUMAR PATNAIK VS	// 0 //
251	D-WP(C)/45003/2026 WP(C)/31741/2026	GURUBARI MANDAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
252	D-WP(C)/44453/2026 WP(C)/31742/2026	NIMAIN CHARAN NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
253	D-WP(C)/45457/2026 WP(C)/31743/2026	M/S TRIBENI ENGINEERS, KENDUJHAR VS THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH	SUBHASIS PANDA VS	// 0 //
254	D-WP(C)/45478/2026 WP(C)/31744/2026	LITU GOUDA VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// 0 //
255	D-WP(C)/44580/2026 WP(C)/31745/2026	NILAKANTHA NAYAK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
256	D-WP(C)/45004/2026 WP(C)/31746/2026	DR.NAMITA BISWAL VS SUDDHANANDA GROUP OF INSTITUTION, BHUBANESWAR	BIREN SANKAR TRIPATHY VS	// 0 //
257	D-WP(C)/43840/2026 WP(C)/31747/2026	JITENDRA GADANAYAK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
258	D-WP(C)/45609/2026 WP(C)/31748/2026	SNIGDHA PRADHAN VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
259	D-WP(C)/45459/2026 WP(C)/31749/2026	M/S TRIBENI ENGINEERS, KENDUJHAR VS THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH	SUBHASIS PANDA VS	// 0 //
260	D-WP(C)/45460/2026 WP(C)/31750/2026	M/S.TRIBENI ENGINEERS, KENDUJHAR VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDERGARH	SUBHASIS PANDA VS	// 0 //
261	D-WP(C)/44693/2026	SIBASIS SAHU	SOUMYA JYOTI BISWAL	//

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	WP(C)/31751/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45477/2026	UDAYANATH PAIKARAY	SAHASRANSU SOURAV	//
	WP(C)/31752/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/45672/2026	PRATIVA SARAF	JYOTI RANJAN KHUNTIA	//
	WP(C)/31753/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/45664/2026	SOUDAMINI MOHAPATRA	SAKTIDHARA MISHRA	//
	WP(C)/31754/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/45479/2026	HIMANSHU KUMAR DAS	SAHASRANSU SOURAV	//
	WP(C)/31755/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/45904/2026	CHANDAN KUMAR BATHUAL	PRASANTA KUMAR MISHRA	//
	WP(C)/31756/2026	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK-III RANGE, CUTTACK	VS	0 //
267	D-WP(C)/45666/2026	PRAVASINI MISHRA	SAKTIDHARA MISHRA	//
	WP(C)/31757/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/45979/2026	DIPU DAS	SIDHARTH SHANKAR PADHY	//
	WP(C)/31758/2026	VS PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
269	D-WP(C)/45816/2026	LOPAMUDRA MOHANTY	SOUBHAGYA SWAIN	//
	WP(C)/31759/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/46009/2026	PRAMODINI MOHAPATRA	SISIR KUMAR PUROHIT	//
	WP(C)/31760/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/45730/2026	SIBARAM PANDA	ALOK KUMAR PANDA	//
	WP(C)/31761/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/45509/2026	MANAGING COMMITTEE OF DULANPUR HIGH SCHOOL, KATAKA	SANGRAM JENA	//
	WP(C)/31762/2026	VS	VS	0

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273	D-WP(C)/45972/2026 WP(C)/31763/2026	STATE OF ODISHA SMITA PRANGYA PRUSTY VS	KRISHNA CHANDRA SAHU VS	// // 0
274	D-WP(C)/45500/2026 WP(C)/31764/2026	STATE OF ODISHA DR.DEBANANDA SAHU VS	SANGRAM JENA VS	// // 0
275	D-WP(C)/37400/2026 WP(C)/31765/2026	STATE OF ODISHA MANSINGH DISARI VS	DURGESH NARAYAN RATH VS	// // 0
276	D-WP(C)/46018/2026 WP(C)/31766/2026	STATE OF ODISHA BIJAYINI MAHAPATRA VS	SISIR KUMAR PUROHIT VS	// // 0
277	D-WP(C)/45975/2026 WP(C)/31767/2026	STATE OF ODISHA NARMADA SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
278	D-WPCRL/26246/2026 WPCRL/129/2026	STATE OF ODISHA HARI SANKAR BEHERA VS	PRASANTA KUMAR PANDA VS	// // 0
279	D-ABLAPL/29143/2026 ABLAPL/11188/2026	STATE OF ODISHA PRADYUMNA KUMAR KAR VS	ATMAJIT MANMITH DAS VS	// // 0
280	D-ABLAPL/29214/2026 ABLAPL/11189/2026	STATE OF ODISHA RUTURAJ BISWAL @ KRISH BISWAL VS	RAKESH RANJAN DASH VS	// // 0
281	D-ABLAPL/29242/2026 ABLAPL/11190/2026	STATE OF ODISHA SANGRAM PATRA VS	BIJAY KUMAR BEHERA VS	// // 0
282	D-ABLAPL/29381/2026 ABLAPL/11191/2026	STATE OF ODISHA PRIYAMBADA MOHANTY VS	HAREKRUSHNA DASH VS	// // 0
283	D-ABLAPL/29387/2026 ABLAPL/11192/2026	STATE OF ODISHA(VIG.) AKRURA NAIK VS	BYOMAKESH TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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284	D-ABLAPL/29392/2026 ABLAPL/11193/2026	KANHU GOUDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
285	D-ABLAPL/29394/2026 ABLAPL/11194/2026	MANOJ KUMAR KEDIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000277/2015
286	D-ABLAPL/29420/2026 ABLAPL/11195/2026	MUKESH KUMAR SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DHAULI PS /246 /2026 () //
287	D-ABLAPL/29430/2026 ABLAPL/11196/2026	KUNA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /689 /2026 () //
288	D-ABLAPL/27437/2026 ABLAPL/11197/2026	SHRIKANTA PRADHAN @ KANHA PRADHAN @ KENIA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /625 /2026 () //
289	D-ABLAPL/29456/2026 ABLAPL/11198/2026	SHARAT MAJHI @ SARAT MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /17 /2006 () //
290	D-ABLAPL/28079/2026 ABLAPL/11199/2026	ABHAY @ ABHAYA KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /54 /2025 () //
291	D-ABLAPL/29465/2026 ABLAPL/11200/2026	ANIL BARAHA @ ANI VS STATE OF ODISHA	HARAPRASAD PANDA VS	TALCHER TOWN /1049 /2026 () //
292	D-ABLAPL/28252/2026 ABLAPL/11201/2026	MOHAN MALLICK @ MOHAN SUNDAR MALLIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
293	D-ABLAPL/28270/2026 ABLAPL/11202/2026	BABUNA MALLICK @ KUNAL MALLIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
294	D-ABLAPL/29475/2026 ABLAPL/11203/2026	MILAN KUMAR PRUSTY VS STATE OF ODISHA	SATYABRATA DASH VS	INFOVALLY UPD BHUBANESWAR /408 () //
295	D-ABLAPL/28274/2026	PANDITA PARIDA @ PRATAP KUMAR PARIDA	JANGYA PRAKASH PARIDA	BRAHMAGIRI /355 /2026

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	ABLAPL/11204/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/29504/2026 ABLAPL/11205/2026	SAMPARKA DAS @ KALIA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /291 /2024 () //
297	D-ABLAPL/28278/2026 ABLAPL/11206/2026	PINKU PRADHAN @ SANTOSH PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
298	D-ABLAPL/28291/2026 ABLAPL/11207/2026	CHINKU PRADHAN @ LAXMIDHAR PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
299	D-ABLAPL/28297/2026 ABLAPL/11208/2026	TRINATH MALLICK @ TRINATH MALIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
300	D-ABLAPL/28543/2026 ABLAPL/11209/2026	BIRENDRA KUMAR SAHOO VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	/ /0 () //
301	D-ABLAPL/28774/2026 ABLAPL/11210/2026	BANTI BADAPANDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /235 /2026 () //
302	D-ABLAPL/29025/2026 ABLAPL/11211/2026	PANCHUA @ PANCHANAN BEHERA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JAJPUR SADAR /252 /2026 () //
303	D-ABLAPL/29538/2026 ABLAPL/11212/2026	KESHRAJ NAG @ GUDU NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /227 /2026 () //
304	D-ABLAPL/29258/2026 ABLAPL/11213/2026	SATYAJIT NAYAK @ SANKAR NAYAK VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	MADHUPATNA /372 /2026 () //
305	D-ABLAPL/29541/2026 ABLAPL/11214/2026	TIAN @ RAKESH KUMAR DAS VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BIDANASI /307 /2026 () //
306	D-ABLAPL/29444/2026 ABLAPL/11215/2026	PRIYANSU PANI VS	TUKUNA KUMAR MISHRA VS	BARANGA /163 /2024 ()

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307	D-ABLAPL/29463/2026 ABLAPL/11216/2026	STATE OF ODISHA SHARAT MAJHI @ SARAT MAJHI VS	AMLAN MOHANTY VS	// R.UDAYAGIRI /20 /2006 ()
308	D-ABLAPL/29476/2026 ABLAPL/11217/2026	STATE OF ODISHA NARENDRA KUMAR SAHU VS	JITENDRA SAMANTARAY VS	// KHURDA SADAR /463 /2026 ()
309	D-ABLAPL/29163/2026 ABLAPL/11218/2026	STATE OF ODISHA SIBUNA @ RINKU BAIRIGANJAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /127 /2026 ()
310	D-ABLAPL/29164/2026 ABLAPL/11219/2026	STATE OF ODISHA PRAFULLA SAMANTARAY VS	SANJIT MISHRA VS	// GADISAGADA /122 /2017 ()
311	D-ABLAPL/29543/2026 ABLAPL/11220/2026	STATE OF ODISHA CHANDRASEKHAR SAMAL VS	SAMVIT MOHANTY VS	// / /0 ()
312	D-ABLAPL/29546/2026 ABLAPL/11221/2026	UNION OF INDIA NIRANJAN JENA VS	GYANA RANJAN MAHAPATRA VS	// SHERAGADA /81 /2026 ()
313	D-ABLAPL/29547/2026 ABLAPL/11222/2026	STATE OF ODISHA SINU DAS VS	DIBYA JYOTI SAHOO VS	// TIHIDI /324 /2026 ()
314	D-ABLAPL/29548/2026 ABLAPL/11223/2026	STATE OF ODISHA ASHOK SWAIN@ASHOK KUMAR SWAIN VS	SOUBHAGYA KUMAR DASH VS	// RASOL /7 /2026 ()
315	D-ABLAPL/29462/2026 ABLAPL/11224/2026	STATE OF ODISHA SAROJINI SINGH VS	HARAPRASAD PANDA VS	// TALCHER TOWN /1049 /2026 ()
316	D-ABLAPL/29552/2026 ABLAPL/11225/2026	STATE OF ODISHA ACHYUTA NANDA SWAIN VS	DEEPAK RANJAN PARIDA VS	// MADHUPATNA /417 /2026 ()
317	D-ABLAPL/27470/2026 ABLAPL/11226/2026	STATE OF ODISHA MILLI DAS VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2007 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/29478/2026 ABLAPL/11227/2026	BIJAY KUMAR MULIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /311 /2026 () //
319	D-ABLAPL/27877/2026 ABLAPL/11228/2026	AFSANA BIBI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /7 /2026 () //
320	D-ABLAPL/29276/2026 ABLAPL/11229/2026	DIPAK MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	SALIPUR /562 /2026 () //
321	D-ABLAPL/29469/2026 ABLAPL/11230/2026	BRAHMANANDA SAMAL VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
322	D-ABLAPL/29486/2026 ABLAPL/11231/2026	SK. FAKIRUDDIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	BASTA /432 /2026 () //
323	D-ABLAPL/29481/2026 ABLAPL/11232/2026	SATYAJIT BISWAL VS STATE OF ODISHA	PRATIK DASH VS	KANDARPUR /209 /2026 () //
324	D-ABLAPL/29489/2026 ABLAPL/11233/2026	RAGHABA SIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /441 /2026 () //
325	D-ABLAPL/29535/2026 ABLAPL/11234/2026	MAMATA OJHA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /649 /2026 () //
326	D-ABLAPL/29492/2026 ABLAPL/11235/2026	TILU BISHOYI@TIPU SULATAN BISHOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /441 /2026 () //
327	D-ABLAPL/29295/2026 ABLAPL/11236/2026	ASHISH DASH VS STATE OF ODISHA	SOUGAT DASH VS	CHANDRASEKHARPUR /942 /2026 () //
328	D-ABLAPL/29326/2026 ABLAPL/11237/2026	DILLIP PRADHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /279 /2026 () //